

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – COURT NO.1

Hon'ble Shri Justice Dr. P. Jyothimani
Judicial Member

Date: 17-08-2017
Time: 10.30 am

Hon'ble Shri P.S. Rao
Expert Member

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	M.A.No.271 of 2015(SZ) IN Unnumbered Appeal	K.K.Apputty, Pullan Chal, Malappuram Dist and another Vs The Union of India, MoEF & CC, New Delhi and others	M/s. Rajan Vishnuraj Harish Vasudevan Counsel for Applicant M/s.M.R.Gokul Krishnan for R1 M/s.Suvitha A.S for R2,R3 Kanna mangalam Grama Panchayath – R4 M/s. Taurus Associates, S.Kamalesh Kannan, S.Saisathya jith for R5 M/s.Pradeep & Karthikeyan for R6	To Condone the delay
2	Application No. 238 of 2013 (SZ)(THC) (WP No. 23744 of 2002 of High Court of AP)	Sri. Gurram Veerabhadram, and others Vs The Govt. of AP Rep by its Principal Secretary for Industries, Hyderabad and 4 others	M/s.D.Nagasaila, V.Suresh & N.S.Tanvi Counsel for Applicant M/s.T. Sai Krishnan for R1 & R2 M/s Sarvabhauman Associates for R3 to R5	For filing Rejoinder
3	M.A.No.50 of 2017(SZ) IN Application No.1 of 2016(SZ)	M.Shenbagakani, Kosapet,Chennai. Vs The Commissioner, Chennai. And 3 others	M/s.C.Sangamithirai Counsel for Applicant M/s. Ashok menon Venkatasubramaniam, S.Girija, Sriram for R4	To initiate Contempt proceedings against Respondents

4	Application No. 160 of 2016 (SZ)	<p>Mr. Ganapathi, Malandoor Grama, Anandapura Post, Shimoga District</p> <p>Vs</p> <p>The Government of Karnataka, Rep. by its Chief Secretary, Bangalore and 16 others</p>	<p>M/s. Shivaram.B.R Counsel for Applicant</p> <p>M/s. Devraj Ashok for R1 to R6, R8 to R10 M/s.B.R Deepak, Ramesh Aditya, Ramesh P.H for R11 to R15 M/s. D.Sathish Kumar for R16 M/s. V.C Nachiappan for R17</p>	For filing Response
5	<p>M.A.No.105 of 2017(SZ)</p> <p>IN</p> <p>Application No. 98 of 2017 (SZ)</p> <p>Application No.98 of 2017 (SZ)</p>	<p>Raveendran Ramavarmanchirai Post Kanyakumari District</p> <p>Vs</p> <p>The Chairman, Tamil Nadu Pollution Control Board, Guindy, Chennai and 7 others</p> <p>Raveendran Ramavarmanchirai Post Kanyakumari District</p> <p>Vs</p> <p>The Chairman, Tamil Nadu Pollution Control Board, Guindy, Chennai and 7 others</p>	<p>M/s. M.P.Hariprasad Counsel for Applicant</p> <p>M/s. S.Azhamgamperumal for R1,R2 & R4 M/s. M.K Subramanian E.Manoharan & P.Velmani for R3 M/s. R.Saravanakumar E.Veda Bagath Singh, J.Raja Rao, U.Sri ram for R5 & R6 M/s. R.Saravana Kumar E.Veda Bagath Singh J.Raja Rao, U.Sriram for R7</p> <p>M/s. M.P.Hariprasad Counsel for Applicant</p> <p>M/s. S.Azhamgamperumal for R1,R2 & R4 M/s. M.K Subramanian E.Manoharan & P.Velmani for R3 M/s. R.Saravanakumar E.Veda Bagath Singh, J.Raja Rao, U.Sri ram for R5 & R6 M/s. R.Saravana Kumar E.Veda Bagath Singh J.Raja Rao, U.Sriram for R7</p>	<p>For direction</p> <p>For hearing</p>

6	Application No.126 of 2017(SZ)	P.Ponnusamy, Verappan Chattiram, Erode Vs The District Collector, Erode District, Erode and 5 others	M/s. S.Kolandasamy G.Sumathi Counsel for Applicant M/s. M.K.Subramanian E.Manoharan P.Velmani for R1 M/s. Rita Chandrasekar for R2 & R3 M/s. Taaurs Associates S.Kamalesh Kannan, S.Sai Sathya Jith for R5 & R6	
7	Application No.127 of 2017(SZ)	Mrs. G.Eswari, Veerappan Chatram Post, Erode Vs The District Collector, Erode District, Erode and 5 others	M/s. S.Kolandasamy G.Sumathi Counsel for Applicant M/s. M.K.Subramanian E.Manoharan P.Velmani for R1 M/s. Rita Chandrasekar for R2 & R3 M/s. Taaurs Associates S.Kamalesh Kannan, S.Sai Sathya Jith for R5 & R6	For hearing
8	Appeal No. 59 of 2013 (SZ)	Vijayaraghava Reddy & Others Vs Graphite India Ltd & Others	M/s. Clifton D Rozario, Raghupathi & Maitreyi Krishnan Counsel for the Appellant M/s. Pushpa Menon for R1 M/s.M.R.Gokul Krishnan for R2 & R3 M/s VHVK Law Partner for R4 M/s Law Square for R6	
9	Appeal No.60 of 2013 (SZ)	Bony Verghese K Oommen Vs Graphite India Ltd & Others	M/s. VHVK Law Partners Counsel for Appellant M/s. Pushpa Menon for R1 M/s.M.R.Gokul Krishnan for R2 & R3 M/s. Law Square for R4	For hearing

10	Appeal No. 20 of 2014 (SZ)	Vijay Raghav Reddy, Bangalore Vs Graphite India Ltd., Bangalore & others	M/s. Clifton D Rozario, Raghupathi & Maitreyi Krishnan Counsel for Appellant M/s. Pushpa Menon for R1 M/s.M.R.Gokul Krishnan for R2 & R3	
11	Appeal No. 21 of 2014 (SZ)	Vijay Raghav Reddy, Bangalore and others Vs Graphite India Ltd., Bangalore & others	M/s. Clifton D Rozario Counsel for Appellant M/s. Pushpa Menon for R1 M/s.M.R.Gokul Krishnan for R2 & R3	For hearing
12	M.A.No.259 of 2015 (SZ) IN Appeal No.44 of 2015 (SZ) Appeal No.44 of 2015(SZ)	Jayaram Gouda, Bangalore. Vs The Chairman Karnataka State Pollution Control Board, and 2 Others Jayaram Gouda, Bangalore. Vs The union of India New Delhi and others	M/s D. Aravindhan Counsel for Appellant M/s. R. Thirnavukarasu & M.Swarnalatha for R1 M/s. Devraj Ashok for R2 M/s. T.V. Sekar for R3 M/s D. Aravindhan Counsel for Appellant M/s.C. Sangamithrai for R1 M/s. R. Thirnavukarasu & M.Swarnalatha for R2 M/s. Devraj Ashok for R3 & R5 M/s. T.V. Sekar for R4 M/s. Ajesh Kumar.S, Dhivya Menon, Sharanjith Shetty for R4	To take action against the respondents For Arguments
13	Appeal No. 46 of 2016(SZ)	Uma Maheshwar Dahagama, Telengana. Vs Union of India, Through the Secretary, MoEF & CC, New Delhi & 2 others	M/s.A.Yogeshwaran Counsel for Appellant M/s. Syed Nurullah Sheriff for R1 M/s. T.Sai krishnan for R2 M/s. King & Patridge C.Mohan, M.Kumaresan for R3	For final hearing

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